

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/155/2016
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Sowtham Kumar
Arriban Vijay

Counsel for
Petitioner

[Signature]

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Matter is posted for the presence of the Respondent, failing which appropriate order will be passed. Put up on **04.01.2018 at 10.30 A.M.**

ghk

[Signature]
MEMBER (JUDICIAL)